

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 246
815/2014

IN THE MATTER OF:

Ms. Ameeta Mehra ... Applicant/Petitioner

Versus

Ministry of Corporate Affairs and Ors. ... Respondent

Under Section: 632 (2)

Order delivered on 20.01.2021

CORAM:

SHRI. ABNI RANJAN KUMAR
SINHA,
HON'BLE MEMBER (J)

SHRI. I. N. GUPTA,
HON'BLE MEMBER (T)

PRESENTS: Mr. Jeevesh Nagrath and Mr. Chandan Dutta, Advocates for the Petitioner

ORDER

Renotify this case on 8th March, 2021.


(T.S. Singh)
Court Officer